

WWW.LIVELAW.IN

PRESS NOTE

The Hon'ble Judges of High Court of Karnataka, the Judicial Officers and the staff members working in High Court of Karnataka, the Judicial Officers, and the staff members working in all the Courts in the State have contributed towards Chief Minister's Relief Fund COVID-19. The particulars are as follows:

SL. NO.	CONTRIBUTED BY	AMOUNT
1.	Hon'ble Judges of High Court of Karnataka (including online payments)	11,60,000
2.	Three days salary in respect of the Judicial Officers in the State	1,15,32,365
3.	One day salary in respect of the Staff members of High Court of Karnataka	43,97,789
4.	One day salary in respect of the Staff members of District Judiciary in the State	1,66,22,818
5.	Judicial Department Multipurpose Co.Op. Society Ltd., High Court Buildings, Bengaluru	1,00,000
TOTAL		3,38,12,972


5/7/2021

Date: 05.07.2021

(T.G. SHIVASHANKARE GOWDA)

Registrar General,
High Court of Karnataka,
Bengaluru.